

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-506**  
(IB)-202(PB)/2021  
IA/2338/2021, IA/2607/2021, IA/2609/2021,

**IN THE MATTER OF:**

Mukund Chaudhary

**....Applicant**

**SECTION**

U/s 94 of (IBC)

**Order delivered on 06.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RP : Mr. Milan Negi, Mr. Nikhil Kumar, Advs.  
For the ARCIL : Mr. Abhirup Dasgupta, Mr. Ishaan Duggal, Ms. Ruchi  
Goyal, Advs.  
For the Personal : Mr. Lokesh Malik and Mr. Dhananjaya Sud, Advs.  
Guarantor

**ORDER**

List the matter before the Regular Bench on **13.02.2024**.

**S/d-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**S/d-**  
**(MR. MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**